

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 1

CP (CAA) No. 16/Chd/Hry/2023  
(2<sup>nd</sup> Motion)

**IN THE MATTER OF:**

Star Wire (India) Electricity Pvt. Ltd. & Ors.

...Transferor Companies

And

Star Wire (India) Laboratories Pvt. Ltd.

...Transferee Company

**Under Section:** 230-232, CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T)  
on the medical grounds, the present matter is renotified to 26.07.2024.

-sd-  
Court Officer

July 19, 2024  
SM